

Rise in kidney diseases in the country

1046. DR. VIKAS MAHATME: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the number of people suffering from kidney diseases is on the rise in the country and this disease has spread even in small cities and villages; and

(b) whether Government is aware that regular treatment is required for such diseases but the farmers, middle class people and labourers who are not covered under Ayushman Bharat Yojana are spending ₹ 25-30,000 per month on dialysis which is affecting the lives of their family, if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) As per Indian Council of Medical Research (ICMR) report "India: Health of the Nation's States", Disability Adjusted Life Years (DALYs) rate related to chronic kidney disease increased by 12% between 1990 to 2016. ICMR has undertaken a study on prevalence of Chronic Kidney Diseases in the Indian population in a multi-centric project initiated at 7 centers of the country viz. Delhi, Jaipur, Hyderabad, Bhubaneswar, Kolkata, Guwahati, and Mumbai. The initial trends of data indicate a community prevalence of CKD on first screening, ranging from 5.5% to 18.2% with an average prevalence of 11.4% on first screening.

Public Health and Hospitals is a State subject. The Central Government however supplements the effort of States/UTs. For free dialysis services to Below Poverty Line (BPL) patients, Pradhan Mantri National Dialysis Programme (PMNDP) is being implemented as part of the National Health Mission (NHM), for which States/UTs are supported through their Programme Implementation Plan (PIP).

Treatment facilities for other illnesses in COVID-19 hospitals

1047. SHRI TIRUCHI SIVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether hospitals with dedicated COVID-19 wards/facilities are entertaining patients for other treatments, if not, how are these patients availing medical intervention;

(b) the number of hospital beds vacant and available to handle COVID positive patients; and

(c) whether Government has plans to increase hospital beds/availability of medical services to COVID patients and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) For appropriate management of COVID-19 cases, Government of India has advised State Governments to setup a three-tier arrangement of health facilities exclusively for COVID. These are (i) COVID Care Center with isolation beds for mild or pre-symptomatic cases; (ii) Dedicated COVID Health Centre (DCHC) with oxygen supported isolation beds for moderate cases; and (iii) Dedicated COVID Hospital (DCH) with ICU beds for severe cases. In order to prevent cross infection from COVID cases to those being admitted for non-COVID illness, these beds shall not be put to use for treatment of patients other than COVID.

(b) As per the information provided by the States/UTs on the COVID-19 Portal, State-wise details of Hospitals, beds in COVID dedicated facilities Government and Private both) as on 18th September, 2020 are given in the Statement (*See* below). However, as the situation is dynamic, the bed utilization position changes day-to-day. Hence, the data on vacant beds is not available centrally and will only be available with the State Government/respective health facilities.

(c) Ministry of Health and Family Welfare (MoHFW), Government of India followed a graded approach and has guided States for accordingly expanding COVID-19 dedicated hospital infrastructure. The States were advised to plan for the requisite number of isolation, oxygen supported and ICU beds, based on the prevalent and expected case growth rate.

Statement

State-wise details of hospitals, beds in COVID dedicated facilities as on 18th Sept

State/UT	No. of Facility	Total Isolation beds (excluding ICU beds)	Isolation beds of Confirmed Cases	Isolation beds for Suspected cases
1	2	3	4	5
Andaman and Nicobar Islands	23	1173	915	258
Andhra Pradesh	581	102867	85777	16607
Arunachal Pradesh	104	2854	1449	1403
Assam	387	30558	24784	5746
Bihar	357	36617	28440	8173
Chandigarh	21	3439	2789	650
Chhattisgarh	228	22231	18013	4218
Dadra and Nagar Haveli	5	1190	628	560
Daman and Diu	7	559	229	330
Delhi	162	25719	19929	5790

1	2	3	4	5
Goa	45	1678	1410	268
Gujarat	718	49972	38741	11410
Haryana	801	56286	27905	28381
Himachal Pradesh	66	3413	3109	304
Jammu and Kashmir	297	23122	19058	4364
Jharkhand	279	17797	13885	4014
Karnataka	1809	138725	92780	46515
Kerala	327	39698	25838	13860
Ladakh	5	276	246	30
Lakshadweep	11	102	44	58
Madhya Pradesh	939	70094	37233	32861
Maharashtra	3328	350340	200266	149917
Manipur	38	2471	2315	156
Meghalaya	58	2212	1552	660
Mizoram	58	2731	2370	361

Nagaland	14	681	536	145
Odisha	246	30206	17088	13118
Puducherry	17	1318	901	427
Punjab	284	26805	14187	12648
Rajasthan	417	43206	26365	16817
Sikkim	14	1065	842	223
Tamil Nadu	1259	191301	127162	64189
Telangana	56	15604	14814	790
Tripura	27	2058	1856	202
Uttar Pradesh	757	154428	150384	4044
Uttarakhand	434	30635	19864	10771
West Bengal	1224	70591	14127	56465
